

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

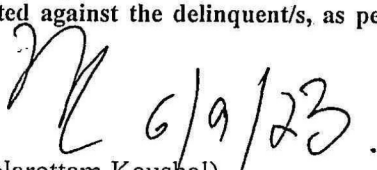
ORDER

The following transfer and posting order are hereby made in official exigency and shall be effective immediately:

S.No	Name & E.C. (Ms./Sh.)	From	To
1	Sunder Sharma EC:28503707	Judl. Asstt. in Delhi International Arbitration Centre, Delhi High Court (On diverted capacity)	Judl. Asstt. in Office Pool, Admn. Branch-II (HQs), THC, Delhi.
2	Rajesh Gautam EC:12142	Judl. Asstt. in Delhi International Arbitration Centre, Delhi High Court (On diverted capacity)	Judl. Asstt. in Office Pool, Admn. Branch-II (HQs), THC, Delhi.
3	Radhey Shyam EC:13811	Judl. Asstt. in Delhi International Arbitration Centre, Delhi High Court (On diverted capacity)	Judl. Asstt. in Office Pool, Admn. Branch-II (HQs), THC, Delhi.
4	Chandra Mohan Sah EC:33833138	Judl. Asstt. in Delhi International Arbitration Centre, Delhi High Court (On diverted capacity)	Judl. Asstt. in Office Pool, Admn. Branch-II (HQs), THC, Delhi.
5	Jagdish Chander EC:61250893	Judl. Asstt. in Delhi International Arbitration Centre, Delhi High Court (On diverted capacity)	Judl. Asstt. in Office Pool, Admn. Branch-II (HQs), THC, Delhi.
6	Prashant Gaurav EC:57697331	Judicial Asstt. in Delhi Judicial Academy (on diverted capacity)	Judicial Asstt. in Office Pool, Admn.-II, Central, THC, Delhi
7	Ashwani Kr. Verma EC:62728356	Judicial Asstt. in Delhi Judicial Academy (on diverted capacity)	Judicial Asstt. in Office Pool, Admn.-II, Central, THC, Delhi
8	Sukesh Kr Singh EC:22920967	Judl. Asstt. in Delhi International Arbitration Centre, Delhi High Court (On diverted capacity)	Judl. Asstt. in Office Pool, Admn. Branch-II (HQs), THC, Delhi.
9	Neetu Dixit EC: 22114454	Asst. Ahlmad in the Court of Ms. Ashwani Panwar, MM-04, South-East, Saket Courts, New Delhi	Judicial Asstt. in Library, Central, THC, Delhi
10	Rohit Kr. EC: 29672978	JA in Library, Central, THC, Delhi	Judicial Asstt. in Office Pool, Admn.-II (HQs) THC, Delhi
11	Rishi Parkash EC: 13863	JA in Library, Central, THC, Delhi	Judicial Asstt. in Office Pool, Admn.-II (HQs) THC, Delhi

Note: 1. All the officials from S.No. 1 to 8 are directed to report in the Office Pool, Admn.-II, HQs, Tis Hazari Courts, Delhi on the morning of 11/09/2023 without fail.

2. Non-compliance of the order or proceeding on leave immediately will be deemed as deliberate insubordination and disciplinary proceedings shall be initiated against the delinquent/s, as per rules.


(Narottam Kaushal)

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

No. 68941-68991 P&T/Admn-II/THC/HQs/Delhi/2023

Dated, Delhi the / /
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Copy forwarded for information and necessary action to:

1. The Principal District & Sessions Judge, South-East, Saket Courts, New Delhi.
2. The Co-ordinator, Delhi International Arbitration Centre, Delhi High Court Campus, New Delhi *with the request to relieve officials of this establishment posted in diverted capacity therein forthwith.*
3. The Director, Administration, Delhi Judicial Academy, Dwarka *with the request to relieve officials of this establishment posted in diverted capacity therein forthwith.*
4. The Officer/Officer In-Charge concerned.
5. The Personal Office of the undersigned.
6. The Sr. Accounts Officer / Accounts Officer, Central, THC, Delhi.
7. The DDO, Accounts Branch concerned Delhi / New Delhi for necessary action.
8. The Dealing Assistants, Personal File, Leave & LAYERS Seat, Central, THC, Delhi for further necessary action/updation as per rules.
9. The Dealing Assistants, ACR Cell (HQs), Delhi *for maintaining/updating the record regarding posting details of the official concerned for the purpose of seeking ACRs.*
10. ✓ The Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (on Website).
11. The Branch Incharge, R&I, Central *with the directions to circulate the immediate order via digital modes.*
12. The officials concerned for immediate compliance.

Principal District & Sessions Judge (HQs)
 Tis Hazari Courts, Delhi